

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/37032/2025 BLAPL/12693/2025	SHAIK NADIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KISSANNAGAR PS /227 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001228/2025
2	D-BLAPL/19409/2025 BLAPL/12694/2025	KUNTALA @ BAUNA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /312 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001675/2024
3	D-BLAPL/36875/2025 BLAPL/12695/2025	SAROJ PANDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	KEONJHAR TOWN /841 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0001920/2025
4	D-BLAPL/36232/2025 BLAPL/12696/2025	LALU @ BIMAL SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	RASOL /326 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000881/2025
5	D-BLAPL/36612/2025 BLAPL/12697/2025	PRASANTA SAHU @ GUNU VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	PURUNAKATAK /151 /2025 JMFC, HARABHANGA(Baudh) CT/0000244/2025
6	D-BLAPL/37012/2025 BLAPL/12698/2025	SAKTI RANJAN RAYGURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /247 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000121/2025
7	D-BLAPL/36614/2025 BLAPL/12699/2025	PRASANTA SAHU @ GUNU VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	PURUNAKATAK /150 /2025 JMFC, HARABHANGA(Baudh) CT/0000243/2025
8	D-BLAPL/37013/2025 BLAPL/12700/2025	SANJU NAG VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000048/2025
9	D-BLAPL/37017/2025 BLAPL/12701/2025	RAMAKRUSHNA MAHANA VS STATE OF ODISHA	DHANANJAYA DAS VS	BHOGRAI /532 /2024 A.D.J.,JALESWAR(Baleshwar) ST/0000021/2025
10	D-BLAPL/37025/2025 BLAPL/12702/2025	SIBA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Banapur) 2(A)CC/0000090/2025
11	D-BLAPL/36770/2025 BLAPL/12703/2025	BIBHUTI BHUSAN OJHA VS STATE OF ODISHA	SISIR DAS VS	MAHAKALPARA /210 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001467/2025

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12	D-BLAPL/37033/2025 BLAPL/12704/2025	SAGAR SUNAM VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MATHILI /210 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/0000207/2025
13	D-BLAPL/37038/2025 BLAPL/12705/2025	SHANKAR HINDIA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MATHILI /210 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/0000207/2025
14	D-BLAPL/36792/2025 BLAPL/12706/2025	KUNU @ RUDRA MADHAB MAHARANA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /424 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000095/2025
15	D-BLAPL/37039/2025 BLAPL/12707/2025	MUNA @ BISWARANJAN SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /194 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000632/2025
16	D-BLAPL/36943/2025 BLAPL/12708/2025	RAJESH KUMAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /504 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000960/2025
17	D-BLAPL/37042/2025 BLAPL/12709/2025	SADASIBA JAGDEV @ SADASHIVA JAGDEV VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	Maitri Vihar PS /264 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000348/2025
18	D-BLAPL/37058/2025 BLAPL/12710/2025	PURNANANDA SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	RANPUR /277 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000150/2025
19	D-BLAPL/37003/2025 BLAPL/12711/2025	RAJIV MAHALDAR VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	ORKEL /152 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000076/2025
20	D-BLAPL/37079/2025 BLAPL/12712/2025	JYOTI @TAPAS KUMAR SWAIN VS STATE OF ODISHA	MONOMOY BASU VS	SORO /758 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001451/2025
21	D-BLAPL/37008/2025 BLAPL/12713/2025	DINESH PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000029/2025
22	D-BLAPL/35602/2025 BLAPL/12714/2025	BISWA RANJAN NAYAK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000050/2023
23	D-BLAPL/37141/2025	RAKESH KUMAR BEHERA	SANTOSH KUMAR MAHANTY	BHANJANAGAR /968 /2025

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	BLAPL/12715/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000070/2025
24	D-BLAPL/37081/2025 BLAPL/12716/2025	SHEIKH RAJU @ SK.RAJO VS STATE OF ODISHA	CHHABI BEHERA VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
25	D-BLAPL/37158/2025 BLAPL/12717/2025	SAMEER PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /373 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002403/2025
26	D-BLAPL/37160/2025 BLAPL/12718/2025	LAXMI KANTA MAHARANA @ LAXMIKANTA MAHARANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /291 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000245/2025
27	D-BLAPL/37082/2025 BLAPL/12719/2025	ULASH MAJHI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA TOWN /319 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADAR GR/0000633/2025
28	D-BLAPL/37176/2025 BLAPL/12720/2025	GOURANGA MOHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /609 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000234/2025
29	D-BLAPL/37096/2025 BLAPL/12721/2025	PINU @ PRABHANJAN @ PRABHAJAN MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /355 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000436/2025
30	D-BLAPL/37197/2025 BLAPL/12722/2025	DASHARATH JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000053/2025
31	D-BLAPL/37200/2025 BLAPL/12723/2025	PRASANA JENA @ GHANIA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	BERHAMPUR SADAR /405 /2024 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000178/2025
32	D-BLAPL/37203/2025 BLAPL/12724/2025	NARAYANA MAHANANDA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000064/2025
33	D-BLAPL/37097/2025 BLAPL/12725/2025	RAJESH ROUT VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001320/2025
34	D-BLAPL/37101/2025 BLAPL/12726/2025	BISHAL KUMAR JENA VS	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack)

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35	D-BLAPL/37105/2025 BLAPL/12727/2025	STATE OF ODISHA LIPUN @ LIPAN KUMAR MAJHI VS	SUJATA JENA VS	2(A)CC/0000118/2025 GOLANTHARA (BERHAMPUR) /403 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
36	D-BLAPL/37111/2025 BLAPL/12728/2025	STATE OF ODISHA FIROJ ALLI KHAN @ BULU @ FIROZ ALLI KHAN VS	JUGALA KISHORE PANDA VS	Spl/0000061/2023 SPECIAL CRIME UNIT /6 /2025 S.D.J.M.,BHUBANESWAR(Khordha)
37	D-BLAPL/37114/2025 BLAPL/12729/2025	STATE OF ODISHA MAHADEB BAGADAYAT VS	JUGALA KISHORE PANDA VS	CT/0001711/2025 ORKEL /337 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
38	D-BLAPL/37131/2025 BLAPL/12730/2025	STATE OF ODISHA A. ANKETESH @ AULA ANKETESH VS	RITURANJAN CHHOTARAY VS	Spl/0000139/2024 KUMBHARAPARA /384 /2025 S.D.J.M.,PURI(Puri)
39	D-BLAPL/37133/2025 BLAPL/12731/2025	STATE OF ODISHA BISHAL KUMAR SAHOO VS	BISWAJIT PASAYAT VS	GR/0000997/2025 CUTTACK SADAR /847 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
40	D-BLAPL/37155/2025 BLAPL/12732/2025	STATE OF ODISHA SURAJ SONKAR @ KHATIK VS	DIBYA JYOTI SAHOO VS	GR/0001679/2025 JHARSUGUDA /502 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
41	D-BLAPL/35542/2025 BLAPL/12733/2025	STATE OF ODISHA JABIR HUSSAIN VS	SURENDRA MOHANTY VS	CT/0002280/2025 SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)
42	D-BLAPL/37142/2025 BLAPL/12734/2025	STATE OF ODISHA DR. TRINATH KUMAR HANSDAH VS	BASANTA KUMAR DAS VS	TR/0000055/2025 RARUAN /112 /2025 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Nandipara)
43	D-BLAPL/35616/2025 BLAPL/12735/2025	STATE OF ODISHA MUNA @ MANORANJAN MALLIK VS	JAYAKRISHNA MOHAPATRA VS	CT/0000458/2025 KUAKHIA /139 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
44	D-BLAPL/37181/2025 BLAPL/12736/2025	STATE OF ODISHA PRAKASH CHANDRA KAMELA @ KAMILA VS	ARUN KUMAR BUDHIA VS	Spl/0000113/2025 BARI RAMACHANDRA /151 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
45	D-BLAPL/37034/2025 BLAPL/12737/2025	STATE OF ODISHA RAJBEER NAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	Spl/0000047/2025 BOUDH /407 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh)

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46	D-BLAPL/37182/2025 BLAPL/12738/2025	MANAS SWAIN @ MAMU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /348 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000017/2025
47	D-BLAPL/37187/2025 BLAPL/12739/2025	SANGRAM GOUDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BHANJANAGAR /561 /2024 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000163/2024
48	D-BLAPL/34672/2025 BLAPL/12740/2025	SHYAM SUNDAR PATEL VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 CIVIL JUDGE (SD),SUNDERGARH(Sunda ICC/0000023/2024
49	D-BLAPL/36675/2025 BLAPL/12741/2025	SNEHAMAYEE NAIK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	BARAMBA /223 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000193/2025
50	D-BLAPL/35742/2025 BLAPL/12742/2025	PARESH CHAKRABARTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /472 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000052/2024
51	D-BLAPL/37189/2025 BLAPL/12743/2025	OM PRAKASH @ HULA @ HULASH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /389 /2024 A.D.J.,KHURDA(Khordha) ST/0000107/2025
52	D-BLAPL/37191/2025 BLAPL/12744/2025	SUBHADRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
53	D-BLAPL/37195/2025 BLAPL/12745/2025	DUSASAN @ DUSHASAN ROUT VS STATE OF ODISHA	SITIKANT MISHRA VS	PARJANG /188 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000176/2024
54	D-BLAPL/37213/2025 BLAPL/12746/2025	RAKESH DAS VS STATE OF ODISHA	MAHES DAS VS	CHANDAKA P.S. /416 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000592/2025
55	D-BLAPL/37252/2025 BLAPL/12747/2025	AMIT @ SIDHANTA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JANKIA P.S. /297 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000656/2025
56	D-BLAPL/35850/2025 BLAPL/12748/2025	SURASEN MUNDA @ SURSEN BADING VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	LAHUNIPADA /197 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000802/2025
57	D-BLAPL/35877/2025	RASIKA DEHERIA	SIDHARTHA SANKAR RAY (2)	HEMGIR /340 /2025

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	BLAPL/12749/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000086/2025
58	D-BLAPL/35656/2025 BLAPL/12750/2025	LUPTA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /101 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K) Spl/0000043/2025
59	D-BLAPL/35878/2025 BLAPL/12751/2025	DHIRENDRA BISWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ASTARANGA /88 /2025 CIVIL JUDGE (JD)-CUM-JMFC, ASTARA GR/0000435/2025
60	D-BLAPL/36229/2025 BLAPL/12752/2025	DEBA @ DEBABRATA BAROI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /597 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000066/2025
61	D-BLAPL/36272/2025 BLAPL/12753/2025	K.MURALI VS STATE OF ODISHA	M.BALAJI. RAO VS	MALKANGIRI /280 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000349/2025
62	D-BLAPL/36263/2025 BLAPL/12754/2025	KRISHNA NAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	RAYAGADA TOWN /106 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000015/2025
63	D-BLAPL/36962/2025 BLAPL/12755/2025	NABIN NAG VS STATE OF ODISHA	SUSAMPAD HOTA VS	GAISILET /202 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001128/2025
64	D-CMP/49587/2025 CMP/1931/2025	CHAHATANAGAR UNNAYANA PARISAD CUM PUJA COMMITTEE, CUTTACK VS ODIA LANGUAGE LITRETURE AND BIDANASI PUJA COMMITTEE, CUTTACK	NIRANJAN PRASAD PATRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000611/2010
65	D-CMP/49370/2025 CMP/1932/2025	TALEMUN BIBI VS SK. NAUSAD KALAPAHAD	ACHYUTANANDA PATTANAIK VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000081/2021
66	D-CMP/35794/2025 CMP/1933/2025	SRINIBASH PATI VS SAYED MANSUR SAHEB PEER, IDGHA AND GRAVE YARD BIJE MUSTAFAPUR (MUNSUR SAHEB PEER) COMMITTEE	S.D.DAS VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) TS/0000320/2002
67	D-CMP/49351/2025 CMP/1934/2025	SITA DEI @ DEVI VS KRUSHNA CHANDRA HARICHANDAN	SATYAJIT PATTANAIK VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000128/2015
68	D-CMP/49249/2025 CMP/1935/2025	V.V.SUBHADRA VS	P. V. BALAKRISHNA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI

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69	D-CMP/49797/2025 CMP/1936/2025	BANDARU LAKSHMI SANTOSH KUMAR PRADHAN VS BINOD CHANDRA MISHRA	ABINASH ROURAY VS	CS/0000032/2022 // 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000140/2022
70	D-CMP/50053/2025 CMP/1937/2025	JAWID IQBAL KHAN VS ZAFAR IMTIAZ KHAN	SILADITYA RAY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000644/2013
71	D-CMP/49776/2025 CMP/1938/2025	BANAMALI PANDA VS PARADEEP PHODPHATES LTD., BBSR	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000810/2012
72	D-CONTC/48516/2025 CONTC/5833/2025	RAMESH CHANDRA PANDA VS NARAYAN PRASAD MANTRY, BLOCK EDUCATION OFFICER, DERABISI,KENDRAPARA	ADV. VS	// ()
73	D-CONTC/48617/2025 CONTC/5834/2025	BHARAT CHANDRA SI VS ANU GARG,PRINCIPAL SECRETARY,DEPT OF WATER RESOURCES,ODISHA	BISWA PRAKASH DHAL VS	// ()
74	D-CONTC/48670/2025 CONTC/5835/2025	KAILASH CHANDRA PUHAN VS DEORANJAN KUMAR SINGH,PRINCIPAL SECRETARY,PANCHAYAT RAJ AND DRINKING WATER SUPPLY DEPT,ODISHA	ADV. VS	// ()
75	D-CONTC/49583/2025 CONTC/5836/2025	TUSHAR RANJAN PANDA VS BILASH BEHERA,ENGINEER-IN-CHIEF,ORISSA WATER SUPPLY AND SEWERAGE BOARD,ODISHA	ADV. VS	// ()
76	D-CONTC/49592/2025 CONTC/5837/2025	ALLI AHAD VS DATTATRAYA BHAUSAHEB SHINDE,IAS,COLLECTOR CUTTACK	ADV VS	// ()
77	D-CONTC/49650/2025 CONTC/5838/2025	YOGAMAYA SAHU VS BISWA MOHAN MISHRA, DIRECTOR OF FAMILY WELFARE, ODISHA	ADV VS	// ()
78	D-CONTC/48716/2025 CONTC/5839/2025	DIBYA RANJAN DASH VS ANU GARG,SECRETARY, WATER RESOURCES DEPARMENT,ODISHA	ADV VS	// ()
79	D-CONTC/48726/2025 CONTC/5840/2025	NARESH RANJAN BARIK VS ANU GARG,SECRETARY,WATER RESOURCES DEPARTMENT,ODISHA	ADV VS	// ()

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80	D-CONTC/49657/2025 CONTC/5841/2025	BHAKTA ANKULIPITA BEHERA VS SOMESH UPADHYAY, IAS, COLLECTOR, MALAKANGIRI	NIHAL RATH VS	// 0 //
81	D-CONTC/48730/2025 CONTC/5842/2025	NIRANJAN PATRI VS ANU GARG, SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA	ADV VS	// 0 //
82	D-CONTC/48773/2025 CONTC/5843/2025	UDAYANATH SAHOO VS PRIYABRAT PANDA, SENIOR ASSISTANT REGISTRAR OF COOPERATIVE SOCIETIES, BBSR	ADV. VS	// 0 //
83	D-CONTC/43846/2025 CONTC/5844/2025	RAJASHREE DAS VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA	ADV. VS	// 0 //
84	D-CONTC/49270/2025 CONTC/5845/2025	LAXMIPRIYA DALEI VS VIVEKANAND SHARMA, SUPERINTENDENT OF POLICE, KHURDA	KABIRAJ PRADHAN VS	// 0 //
85	D-CONTC/49323/2025 CONTC/5846/2025	TRILOCHAN NEPAK VS ARABIND AGRAWAL, IAS, COMMISSIONER-CUM-SECRETARY TO HIGHER EDUCATION DEPARTMENT, ODISHA	ADV. VS	// 0 //
86	D-CONTC/49707/2025 CONTC/5847/2025	ABHISHEK DAS VS CHANCHAL RANA, IAS, VICE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY	MAHES DAS VS	// 0 //
87	D-CONTC/46573/2025 CONTC/5848/2025	KALINGA NAGAR SRAMIKA SANGHA (KNSS), JAJPUR VS INDRAMANI TRIPATHY, IAS, STATE IMPLEMENTATION AND EVALUATION OFFICER-CUM-LABOUR COMMISSIONER, ODISHA	ADV. VS	// 0 //
88	D-CONTC/49167/2025 CONTC/5849/2025	SUSANTA KUMAR NAYAK VS ISWAR CHANDRA RANA, ADDL. TAHASILDAR, BETNOTI, MAYURBHANJ	JAGAJIBAN PRADHAN VS	// 0 //
89	D-CRLA/28924/2025 CRLA/1365/2025	AMAR KUMAR NATH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NABARANGAPUR TOWN /206 /2022 SPECIAL JUDGE(POCSO), NABARANGAPUR TR/0000034/2022
90	D-CRLA/32324/2025 CRLA/1366/2025	PRASANNA KUMAR SAHOO VS SAINATH FRUITS CO.	ASWINI SAHOO VS	// 2ND A.D.J.-CUM-SPL. JUDGE, BHUBANESWAR CRA/0000074/2023
91	D-CRLA/36761/2025	PRAKASH BEHERA	PRAHALLAD SAHU	BOUDH /297 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1367/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BOUDH(
92	D-CRLA/32829/2025 CRLA/1368/2025	MARRI VALASI @ RAME @ BHARATHI @ LALITHA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ST/0000002/2024 PAPERMETLA P.S. /8 /2020 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000811/2020
93	D-CRLA/36340/2025 CRLA/1369/2025	SHAKTI RANJAN DASH VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, SHIMLA	TANMAY MISHRA VS	// () //
94	D-CRLA/36349/2025 CRLA/1370/2025	M/S. ANMOL MINES PVT.LTD., BBSR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, SHIMLA	TANMAY MISHRA VS	// () //
95	D-CRLA/36360/2025 CRLA/1371/2025	M/S. ANMOL RESOURCES PVT.LTD., BBSR VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, SHIMLA	TANMAY MISHRA VS	// () //
96	D-CRLA/36969/2025 CRLA/1372/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /336 /2023 A.D.J.,UDALA(Mayurbhanj) ST/0000070/2025
97	D-CRLA/36258/2025 CRLA/1373/2025	MUNU PANDEY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA GRPS /88 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000039/2025
98	D-CRLA/37099/2025 CRLA/1374/2025	GANANATH GADTIA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARPALLI /240 /2016 DIST.AND SESSIONS JUDGE,BARGARH CT/0000189/2016
99	D-CRLA/37192/2025 CRLA/1375/2025	RAMAKANTA SETHY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /45 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000048/2015
100	D-CRLA/36802/2025 CRLA/1376/2025	ABINASH CHANDRA MUND @ ABINASH CH. MUND VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHAWANIPATNA TOWN /115 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000076/2024
101	D-CRLLP/10924/2025 CRLLP/92/2025	NEELA EKKA VS STATE OF ODISHA	MADHUMITA PANDA VS	RAJGANGPUR /266 /2019 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000084/2019
102	D-CRLLP/36147/2025 CRLLP/93/2025	KARUNAKAR MOHANTY VS	KALPATARU MISHRA VS	// J.M.F.C.,SALIPUR(Cuttack)

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103	D-CRLLP/36997/2025 CRLLP/94/2025	NARAYAN MOHANTY DR. PRANABESH PANDA VS SRIRANJAN PATTNAIK	PRASANNA KUMAR PARHI VS	ICC/0000032/2009 / /0 J.M.F.C.,SAMBALPUR(Sambalpur)
104	D-CRLMC/36678/2025 CRLMC/5133/2025	NANDA @ PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	ICC/0000122/2017 PARADEEP /445 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghapur)
105	D-CRLMC/36654/2025 CRLMC/5134/2025	SK. NASIMUDDIN @ PAPU VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	CT/0000057/2024 KENDRAPARA /91 /2008 S.D.J.M.,KENDRAPARA(Kendrapara)
106	D-CRLMC/36738/2025 CRLMC/5135/2025	RAJIN@RAJENDRA MAHAKUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000160/2008 BINIKA /131 /2021 A.D.J.,SONEPUR(Sonepur)
107	D-CRLMC/37166/2025 CRLMC/5136/2025	MILAN SWAIN @ SUJIT KUMAR SWAIN VS STATE OF ODISHA	ABHAS MOHANTY VS	GR/0000126/2021 RAGHUNATHPUR /127 /2014 C.J.M.,JAGATSINGHPUR(Jagatsinghapur)
108	D-CRLMC/37130/2025 CRLMC/5137/2025	PPRADYUMNA KUMAR KHANDEITARAY @ MUNA KHANDEITARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CT/0000051/2017 KHURDA SADAR /219 /2022 S.D.J.M.,KHURDA(Khordha)
109	D-CRLMC/37167/2025 CRLMC/5138/2025	SAROJ BHOI @ DHUNA VS STATE OF ODISHA	ABHAS MOHANTY VS	GR/0001839/2022 JAGATSINGPUR /20 /2013 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR
110	D-CRLMC/37168/2025 CRLMC/5139/2025	MILAN@SUJIT KUMAR SWAIN VS STATE OF ODISHA	ABHAS MOHANTY VS	CT/0000023/2019 JAGATSINGPUR /20 /2013 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR
111	D-CRLMC/24747/2025 CRLMC/5140/2025	HEMANTA PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CT/0000018/2017 NAWAPARA /64 /2020 C.J.M.,NAWAPARA(Nuapada)
112	D-CRLMC/37257/2025 CRLMC/5141/2025	AJAY SAGAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ST/0000007/2025 CHITRAKONDA /168 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
113	D-CRLMC/35301/2025 CRLMC/5142/2025	N.SRINIVASALU RAO VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	Spl/0000188/2023 MAHILA (BERHAMPUR) /65 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
				MIS.CASE/0000081/2025

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114	D-CRLMC/35588/2025 CRLMC/5143/2025	LAXMIKANTA BARIK VS STATE OF ODISHA	SUSAMPAD HOTA VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000084/2023
115	D-CRLMC/36046/2025 CRLMC/5144/2025	SANTOSH KUMAR BARIK @ SANTOSH BARIKI VS STATE OF ODISHA	JAGANNATH KAMILA VS	SATYABADI /174 /2025 J.M.F.C. (II), PURI(Puri) GR/0000415/2025
116	D-CRLMC/36313/2025 CRLMC/5145/2025	AJAYA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /46 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000024/2024
117	D-CRLMC/37060/2025 CRLMC/5146/2025	SUKANTA KUMAR JENA VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	BHUBANESWAR VIGILANCE /4 /2022 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000020/2024
118	D-CRLMC/37063/2025 CRLMC/5147/2025	DEBESH CHANDRA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.,SORO(Baleshwar) ICC/0000166/2013
119	D-CRLMC/37362/2025 CRLMC/5148/2025	MILAN @ SUJIT SWAIN @ SUJIT KU. SWAIN VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /261 /2008 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR GR/0000679/2008
120	D-CRLMC/36989/2025 CRLMC/5149/2025	SANTOSH KR. GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SURADA /198 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000062/2025
121	D-CRLMC/37513/2025 CRLMC/5150/2025	MADHUSMITA NAYAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	COLLIERY /372 /2024 J.M.F.C.,TALCHER(Anugul) GR/0000980/2024
122	D-CRLMC/36994/2025 CRLMC/5151/2025	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /188 /2025 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000671/2025
123	D-CRLMC/37030/2025 CRLMC/5152/2025	NIRANJAN ROUT @ DILU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JENAPUR /234 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001361/2025
124	D-CRLMC/37051/2025 CRLMC/5153/2025	LITU @ CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	PRINCE PATNAIK VS	BASELI SAHI PS /198 /2020 J.M.F.C.,PURI(Puri) GR/0002085/2020
125	D-CRLMC/37592/2025	SUBASISH BASANTARAY	PRAMOD KUMAR ROUT	NISCHINTAKOILI /196 /2025

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	CRLMC/5154/2025	VS STATE OF ODISHA	VS	J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000379/2025
126	D-CRLMP/36888/2025 CRLMP/1616/2025	SRIMATI SUSNA VS STATE OF ODISHA	Laxmi Sharma VS	/ /0 () //
127	D-CRLMP/37261/2025 CRLMP/1617/2025	SONILATA SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
128	D-CRLMP/37085/2025 CRLMP/1618/2025	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	GOP /373 /2025 () //
129	D-CRLREV/37215/2025 CRLREV/1000/2025	SK. SAMIRUDDIN@TAKU@TAKLU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /70 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000004/2025
130	D-CRLREV/35087/2025 CRLREV/993/2025	SUNA @ HEMANTA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DERABIS /2 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000029/2025
131	D-CRLREV/35197/2025 CRLREV/994/2025	MIHIR RANJAN PATTANAYAK @ TULU BABU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KUJANGA /275 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000077/2025
132	D-CRLREV/36472/2025 CRLREV/995/2025	MANOJ KUMAR DASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /130 /2012 CIVIL JUDGE(SD)-CUM-A.S.J (WOMENS CT/0000010/2023
133	D-CRLREV/36605/2025 CRLREV/996/2025	SWAPNESWAR PANIGRAHI @ SIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /75 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000037/2023
134	D-CRLREV/37533/2025 CRLREV/997/2025	SHASHMITA NAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	MARKAT NAGAR /207 /2021 1ST A.D.J., CUTTACK(Cuttack) ST/0000035/2022
135	D-CRLREV/36609/2025 CRLREV/998/2025	SAPAN NAHAK@SAPAN KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /405 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000951/2025
136	D-CRLREV/36760/2025 CRLREV/999/2025	KALPANA MAJHI@LUSI VS	MANAS KUMAR CHAND VS	GUNUPUR /22 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada)

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137	D-MACA/48823/2025 MACA/1282/2025	STATE OF ODISHA RITANJALI SATPATHY @ RITANJALI SATAPATHY VS TAJUDDIN KHAN	SOUBHAGYA KUMAR DASH VS	Spl/000009/2025 // 4TH M.A.C.T., JAJPUR ROAD(Jajapur) Mac/000010/2019
138	D-MACA/49031/2025 MACA/1283/2025	JUI @ JOI GURU VS SIBAPRASAD MISHRA	SARADA PRASANNA SARANGI VS	// 4TH MACT, ODAGOAN(Nayagarh) Mac/000089/2013
139	D-RSA/48888/2025 RSA/600/2025	UGRASEN@UGRESEN MANGARAJ VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR RFA/000015/2018
140	D-RSA/49022/2025 RSA/601/2025	HIMIRIKA BUTA VS HIMIRIKA SRIDHARA	GOPINATH MISHRA VS	// DIST.& SESSIONS JUDGE,RAYAGADA(DISTRICT) RFA/000007/2024
141	D-RSA/48813/2025 RSA/602/2025	RAMAKANTA BAGH VS COLLECTOR, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/000035/2024
142	D-TRPCRL/36186/2025 TRPCRL/110/2025	LALANA MISHRA VS SANTOSINI NANDA	KARUNAKAR GAYA VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) DV M.C./0000129/2025
143	D-TRPCRL/37162/2025 TRPCRL/111/2025	ASHOK KUMAR PRUSTI VS USHARANI PRUSTI	RAJENDRA NARAYAN ROUT VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000244/2023
144	D-WA/49692/2025 WA/1880/2025	SAROJ PANDA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BHUBANESWAR	GOPINATH MISHRA VS	// ()
145	D-WP(C)/49109/2025 WP(C)/34637/2025	NIRUPAMA MOHANTY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// ()
146	D-WP(C)/47929/2025 WP(C)/34638/2025	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
147	D-WP(C)/49541/2025 WP(C)/34639/2025	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// ()

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148	D-WP(C)/49682/2025 WP(C)/34640/2025	JAYANTA KUMAR MURMU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
149	D-WP(C)/49972/2025 WP(C)/34641/2025	BHAGYARATHI PRUSTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
150	D-WP(C)/49754/2025 WP(C)/34642/2025	POPIN KUMAR BISHWAL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
151	D-WP(C)/49713/2025 WP(C)/34643/2025	PRAMOD KUMAR MOHAPATRA VS THE S.D.O. (ELECT.)-CUM-ASSESSING OFFICER, TPCODL, KAKATPUR, PURI	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
152	D-WP(C)/49842/2025 WP(C)/34644/2025	CHHOTRAY BASKEY VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
153	D-WP(C)/48657/2025 WP(C)/34645/2025	SAMBHU PRASAD SINGH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
154	D-WP(C)/48887/2025 WP(C)/34646/2025	KUMARI SRIYA SALONEE VS THE CONTROLLER OF EXAMINATION, BHUBANESWAR	LAKSMIDHAR KABI VS	// 0 //
155	D-WP(C)/49092/2025 WP(C)/34647/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
156	D-WP(C)/39540/2025 WP(C)/34648/2025	ABDUL ZARIF KHAN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
157	D-WP(C)/49013/2025 WP(C)/34649/2025	MIHIR RANJAN PATTJOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
158	D-WP(C)/48846/2025 WP(C)/34650/2025	FAKIR BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
159	D-WP(C)/49165/2025	MONORANJAN MAJHI	DIPTI RANJAN BHOKTA	//

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	WP(C)/34651/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/49733/2025 WP(C)/34652/2025	SAIRAT KHAN VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
161	D-WP(C)/47502/2025 WP(C)/34653/2025	M/S ESL STEEL LIMITED, CUTTACK VS UNION OF INDIA	NATASHA AGARWAL VS	// 0 //
162	D-WP(C)/49896/2025 WP(C)/34654/2025	SANTOSH BHEANSAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
163	D-WP(C)/49723/2025 WP(C)/34655/2025	MO MATI BHAPUR, NAYAGARH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
164	D-WP(C)/46880/2025 WP(C)/34656/2025	MOHAMMAD JAFAR VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
165	D-WP(C)/49689/2025 WP(C)/34657/2025	DR.KESHAB CHANDRA PANDA VS CHANCELLOR, SAMBALPUR UNIVERSITY, SAMBALPUR, RAJ BHAVAN, BHUBANESWAR	DINESH KUMAR PANDA VS	// 0 //
166	D-WP(C)/48882/2025 WP(C)/34658/2025	JITU MUDULI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
167	D-WP(C)/43143/2025 WP(C)/34659/2025	THE BRANCH MANAGER PNB MET LIFE INSURANCE CO. LTD., BHUBANESWAR VS DAM BEHERA	RANJAN KUMAR ROUT VS	// 0 //
168	D-WP(C)/49269/2025 WP(C)/34660/2025	M/S MAGNUM ESTATES PRIVATE LIMITED VS ADDITIONAL COMMISSIONER, GST (APPEALS)	KAJAL SAHOO VS	// 0 //
169	D-WP(C)/49899/2025 WP(C)/34661/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
170	D-WP(C)/49329/2025 WP(C)/34662/2025	JAGANNATH MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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171	D-WP(C)/49332/2025 WP(C)/34663/2025	STATE OF ODISHA LALITH HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
172	D-WP(C)/49862/2025 WP(C)/34664/2025	STATE OF ODISHA DAITARI PARIDA VS	SWAPNIL ROY VS	// // ()
173	D-WP(C)/39954/2025 WP(C)/34665/2025	STATE OF ODISHA PRASANTA PATI VS	DURGESH NARAYAN RATH VS	// // ()
174	D-WP(C)/49565/2025 WP(C)/34666/2025	STATE OF ODISHA ANAND KUMAR SORENG VS	SUBHENDU KAR VS	// // ()
175	D-WP(C)/49758/2025 WP(C)/34667/2025	STATE OF ODISHA BINAYA KUMAR BISHWAL VS	SHASHIBHUSAN BISWAL VS	// // ()
176	D-WP(C)/49892/2025 WP(C)/34668/2025	STATE OF ODISHA SUKANTI MOHAPATRA VS	SOU MENDRA PATTANA I K VS	// // ()
177	D-WP(C)/49861/2025 WP(C)/34669/2025	STATE OF ODISHA MADHAB CHANDRA SAHOO VS	SWAPNIL ROY VS	// // ()
178	D-WP(C)/48673/2025 WP(C)/34670/2025	STATE OF ODISHA DR. SANKARSAN SAHOO VS	SUBHADUTTA ROU TRAY VS	// // ()
179	D-WP(C)/48941/2025 WP(C)/34671/2025	STATE OF ODISHA MD. SAHABAZ ALAM @ MD. SHAHBAZ ALAM VS MD. MAMTA Z	SAMA PIKA MISHRA VS	// // ()
180	D-WP(C)/48678/2025 WP(C)/34672/2025	STATE OF ODISHA DR.SASMITA NAYAK VS	SUBHADUTTA ROU TRAY VS	// // ()
181	D-WP(C)/49548/2025 WP(C)/34673/2025	STATE OF ODISHA M/S MAGNUM ESTATES PRIVATE LIMITED, BHUBANESWAR VS ADDITIONAL COMMISSIONER, GST (APPEALS), BHUBANESWAR	KAJAL SAHOO VS	// // ()

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182	D-WP(C)/49326/2025 WP(C)/34674/2025	NARENDRA KUMAR SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
183	D-WP(C)/49202/2025 WP(C)/34675/2025	KAUSALYA SAHOO VS TRINATH SAHOO	BIBHU PRASAD MOHANTY VS	// 0 //
184	D-WP(C)/49338/2025 WP(C)/34676/2025	KAPLI PRASAD ADBANG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	D-WP(C)/49305/2025 WP(C)/34677/2025	RABINDRANATH JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
186	D-WP(C)/49632/2025 WP(C)/34678/2025	REBATI RANJAN TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
187	D-WP(C)/49497/2025 WP(C)/34679/2025	BABA SIDHESWAR WSHG VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
188	D-WP(C)/49344/2025 WP(C)/34680/2025	TANKADHAR ADBANG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
189	D-WP(C)/49636/2025 WP(C)/34681/2025	PADMANATH SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	D-WP(C)/49235/2025 WP(C)/34682/2025	BANAJA BASINEE DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
191	D-WP(C)/49656/2025 WP(C)/34683/2025	JAGADISH CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	D-WP(C)/49252/2025 WP(C)/34684/2025	ARUN KUMAR MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
193	D-WP(C)/49277/2025	DR.ABHAYA KUMAR NAIK	SWAPNA KUMAR OJHA	//

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	WP(C)/34685/2025	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/49259/2025 WP(C)/34686/2025	SATYAJIT SAMAL VS REGIONAL MANAGER, RESERVE BANK OF INDIA, ODISHA, BHUBANESWAR	ASIT KUMAR JENA VS	// 0 //
195	D-WP(C)/49859/2025 WP(C)/34687/2025	SAROJINI DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
196	D-WP(C)/49659/2025 WP(C)/34688/2025	PRADEEP KUMAR PUTELE VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
197	D-WP(C)/49658/2025 WP(C)/34689/2025	ARDHI VENKATA RAJU VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
198	D-WP(C)/49745/2025 WP(C)/34690/2025	KAIKEYI MAJHI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
199	D-WP(C)/49777/2025 WP(C)/34691/2025	PARAMANANDA SAMANTARAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
200	D-WP(C)/50124/2025 WP(C)/34692/2025	PRAVATI KODAMA SING @ PRABHATI KODAMASINGH VS CHIEF MANAGER-CUM-AUTHORIZED OFFICER, BANK OF INDIA, BHUBANESWAR	ANSHURAM MISHRA VS	// 0 //
201	D-WP(C)/49822/2025 WP(C)/34693/2025	DEBI PRASAD MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
202	D-WP(C)/49863/2025 WP(C)/34694/2025	KARUNAKAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
203	D-WP(C)/50040/2025 WP(C)/34695/2025	DEBABRATA DHUPAL VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
204	D-WP(C)/49625/2025 WP(C)/34696/2025	SAMBARI SAHOO VS	GYANESWAR SATPATHY VS	// 0

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205	D-WP(C)/49741/2025 WP(C)/34697/2025	COLLECTOR CUM DIST.MAGISTRATE BHADRAK R. SATYANARAYAN ACHARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //
206	D-WP(C)/47952/2025 WP(C)/34698/2025	M/S OM PRAKASH SINGH, JHARSUGUDA VS COMMISSIONER (APPEALS), GST, CX AND CUSTOMS, BHUBANESWAR	KAJAL SAHOO VS	// 0 //
207	D-WP(C)/49661/2025 WP(C)/34699/2025	RENGTU GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
208	D-WP(C)/49774/2025 WP(C)/34700/2025	SARANGADHAR KAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
209	D-WP(C)/49549/2025 WP(C)/34701/2025	NABAKISHORE MALLIA VS HOME (STATE)	NIHAL RATH VS	// 0 //
210	D-WP(C)/50133/2025 WP(C)/34702/2025	M/S AHALYA ENTERPRISES, BALASORE VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
211	D-WP(C)/49140/2025 WP(C)/34703/2025	GAYATRI SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
212	D-WP(C)/49660/2025 WP(C)/34704/2025	GHANASYAM SARANGI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
213	D-WP(C)/50058/2025 WP(C)/34705/2025	Dr. BABURAM PANI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
214	D-WP(C)/48674/2025 WP(C)/34706/2025	SULOCHANA BEHERA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK	DURGESH NARAYAN RATH VS	// 0 //
215	D-WP(C)/49665/2025 WP(C)/34707/2025	ARATI SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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216	D-WP(C)/50077/2025 WP(C)/34708/2025	AJAYA KUMAR SAHOO VS STATE OF ORISSA	GYANA RANJAN DHAL VS	// 0 //
217	D-WP(C)/49407/2025 WP(C)/34709/2025	DR. NAGEN CHANDRA SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
218	D-WP(C)/49227/2025 WP(C)/34710/2025	RUBI PATI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
219	D-WP(C)/49936/2025 WP(C)/34711/2025	M/S PRABHAT IRON FOUNDRY AND METAL INDUSTRIES PVT.LTD, SUNDARGARH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR	TANMAY MISHRA VS	// 0 //
220	D-WP(C)/50041/2025 WP(C)/34712/2025	K. THIRUMOOLAR VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //
221	D-WP(C)/50057/2025 WP(C)/34713/2025	ASHOK KUMAR KHANDELWAL VS ADDITIONAL DISTRICT MAGISTRATE CUM STAMP COLLECTOR, MAYURBHANJ	SANTOSH KUMAR SAMANTARAY VS	// 0 //
222	D-WP(C)/49229/2025 WP(C)/34714/2025	KAMALASAN RATH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
223	D-WP(C)/49826/2025 WP(C)/34715/2025	V. DHANA KUMAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
224	D-WP(C)/49751/2025 WP(C)/34716/2025	SIKHA MOHARANA @ MAHARANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
225	D-WP(C)/48861/2025 WP(C)/34717/2025	BIPIN BIHARI MAHARANA VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
226	D-WP(C)/49750/2025 WP(C)/34718/2025	SAPAN BEHERA VS ANUP KUMAR NAYAK	MANAS RANJAN SATAPATHY VS	// 0 //
227	D-WP(C)/49362/2025	M/S S.K PLASTICS	SURESH CHANDRA DASH	//

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	WP(C)/34719/2025	VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	VS	0 //
228	D-WP(C)/49638/2025 WP(C)/34720/2025	MATHURI MOHAN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
229	D-WP(C)/48636/2025 WP(C)/34721/2025	MANOJ KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
230	D-WP(C)/49652/2025 WP(C)/34722/2025	NIRANJAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
231	D-WP(C)/49306/2025 WP(C)/34723/2025	SURAJ MALLIK VS SUPERINTENDENT OF POLICE, ROURKELA	SIDHARTHA DAS VS	// 0 //
232	D-WP(C)/49639/2025 WP(C)/34724/2025	ANTARJYAMEE GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
233	D-WP(C)/49655/2025 WP(C)/34725/2025	SANTOSH KUMAR PATNAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
234	D-WP(C)/49390/2025 WP(C)/34726/2025	SUJATA SAHOO VS THE STATE OF ODISHA	SITA KANTA HOTA VS	// 0 //
235	D-WP(C)/48841/2025 WP(C)/34727/2025	ESTER BARG VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// 0 //
236	D-WP(C)/49142/2025 WP(C)/34728/2025	SMITA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
237	D-WP(C)/49999/2025 WP(C)/34729/2025	GREEN LINE SERVICES, KOLKATA VS REGIONAL TRANSPORT OFFICER, PURI	BIPLAB KUMAR DASH VS	// 0 //
238	D-WP(C)/49058/2025 WP(C)/34730/2025	M/S DCZ PVT.LTD, BHUBANESWAR VS	SHREYANSH RAJGURU VS	// 0

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239	D-WP(C)/50233/2025 WP(C)/34731/2025	UNITED INDIA INSURANCE COMPANY LTD., BHUBANESWAR BRAJENDRA KISHORE DAS VS ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT 1, CUTTACK	PRANAB KUMAR GHOSE VS	// // ()
240	D-WP(C)/49134/2025 WP(C)/34732/2025	PRAMODINI JENA VS STATE OF ODISHA	SANGRAM JENA VS	// // ()
241	D-WP(C)/49965/2025 WP(C)/34733/2025	NEELAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// // ()
242	D-WP(C)/50126/2025 WP(C)/34734/2025	ANALOG IAS INTITUTE, HYDERABAD VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	// // ()
243	D-WP(C)/49860/2025 WP(C)/34735/2025	JUGAL KISHORE ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
244	D-WPCRL/36638/2025 WPCRL/161/2025	SATYABHAMA SAHOO VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	CAPITAL P.S. /249 /2025 () //
245	D-ABLAPL/36030/2025 ABLAPL/13915/2025	AJIT KUMAR NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
246	D-ABLAPL/36230/2025 ABLAPL/13916/2025	RITESH NATH VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHARMASALA /701 /2025 () //
247	D-ABLAPL/36907/2025 ABLAPL/13917/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /344 /2025 () //
248	D-ABLAPL/36127/2025 ABLAPL/13918/2025	SHIBA KHAN @ SHIBA SANKAR DANSANA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	ATTABIRA /330 /2025 () //
249	D-ABLAPL/36949/2025 ABLAPL/13919/2025	DUSMANTA KUMAR SWAIN VS STATE OF ODISHA	NITYABRATA BEHURIA VS	TANGI /358 /2025 () //

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250	D-ABLAPL/36961/2025 ABLAPL/13920/2025	BHAKTABANDHU RANA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	BONAI /241 /2025 () //
251	D-ABLAPL/37001/2025 ABLAPL/13921/2025	SUBHRANSHU DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /350 /2025 () //
252	D-ABLAPL/37016/2025 ABLAPL/13922/2025	JIKU BEHERA @ ISWAR BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /273 /2025 () //
253	D-ABLAPL/36917/2025 ABLAPL/13923/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /353 /2025 () //
254	D-ABLAPL/36937/2025 ABLAPL/13924/2025	BIKRAM KESHARI PAL VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /949 /2025 () //
255	D-ABLAPL/36938/2025 ABLAPL/13925/2025	ASWINI KUMAR BARICK VS STATE OF ODISHA	SNEHASISH BEHERA VS	JAGATSINGPUR /220 /2025 () //
256	D-ABLAPL/36977/2025 ABLAPL/13926/2025	MANMATH MOHANTY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	AIR FIELD P.S. /33 /2025 () //
257	D-ABLAPL/37022/2025 ABLAPL/13927/2025	DEBRATA PARIYA @ DEBABRATA PAYRA @ BABU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /73 /2010 () //
258	D-ABLAPL/37047/2025 ABLAPL/13928/2025	NANDA @ LANDA @ SIDHARTH KUMAR LENKA VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /230 /2025 () //
259	D-ABLAPL/37055/2025 ABLAPL/13929/2025	MOHAMMAD JEET VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADACHANA /347 /2025 () //
260	D-ABLAPL/36991/2025 ABLAPL/13930/2025	SASHIPRIYA MOHARANA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BALIANTA P.S. /527 /2025 () //
261	D-ABLAPL/37062/2025	SUBASH DANSANA	ASWINI KUMAR MISHRA(3)	BIJEPUR /240 /2025

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	ABLAPL/13931/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/37077/2025 ABLAPL/13932/2025	ALOK NATH LUHA VS STATE OF ODISHA	NIRANJAN PANDA VS	BURLA /464 /2025 () //
263	D-ABLAPL/36992/2025 ABLAPL/13933/2025	GOURANGA CHANDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /178 /2025 () //
264	D-ABLAPL/36932/2025 ABLAPL/13934/2025	SK. CHAHANA @ SK. SAKIRUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /292 /2025 () //
265	D-ABLAPL/36999/2025 ABLAPL/13935/2025	CHARLS PATTANAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHILA P.S.(BBSR) /353 /2025 () //
266	D-ABLAPL/37002/2025 ABLAPL/13936/2025	AVTAR SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /263 /2016 () //
267	D-ABLAPL/36399/2025 ABLAPL/13937/2025	MAKU @ NILAKANTHA MAHAKUDA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /362 /2025 () //
268	D-ABLAPL/37113/2025 ABLAPL/13938/2025	KISHORE CHANDRA NATIA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	MANGALA BAG /432 /2025 () //
269	D-ABLAPL/36930/2025 ABLAPL/13939/2025	SK. JANU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /540 /2025 () //
270	D-ABLAPL/37035/2025 ABLAPL/13940/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	TIRTOL /605 /2025 () //
271	D-ABLAPL/35957/2025 ABLAPL/13941/2025	DIPTI RANJAN SAHOO @ SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /309 /2025 () //
272	D-ABLAPL/34918/2025 ABLAPL/13942/2025	SK RAHEMAT BUX @ SK RAHEMAT BAKAS VS	SABANA KHATUN VS	BALASORE TOWN /336 /2025 ()

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273	D-ABLAPL/36117/2025 ABLAPL/13943/2025	STATE OF ODISHA RAJNU @ FIROZ KHAN VS	CHINMAYA RANJAN DAS VS	// CUTTACK SADAR /846 /2025 ()
274	D-ABLAPL/36709/2025 ABLAPL/13944/2025	STATE OF ODISHA SATYAJIT SAHU VS	BIKASH KARNA VS	// GHANTAPADA /151 /2025 ()
275	D-ABLAPL/36370/2025 ABLAPL/13945/2025	STATE OF ODISHA PANCHANAN BERA VS	PRASANTA KUMAR SAHOO VS	// NAIKANI-DIHI /243 /2025 ()
276	D-ABLAPL/36715/2025 ABLAPL/13946/2025	STATE OF ODISHA KIRANJAN GOUDA VS	SURYAKANTA DASH VS	// B.SINGHPUR /23 /2025 ()
277	D-ABLAPL/36852/2025 ABLAPL/13947/2025	STATE OF ODISHA SAPIK KHAN VS	SANGRAM KESHARI ROUT VS	// MAHILA P.S. BUXIBAZAR /138 /2025 ()
278	D-ABLAPL/36386/2025 ABLAPL/13948/2025	STATE OF ODISHA RINKU SAMAL VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /8 /2022 ()
279	D-ABLAPL/34405/2025 ABLAPL/13949/2025	STATE OF ODISHA NABA KISHORE GUIN VS	DURGA PRASAD PRADHAN VS	// KUAKHIA /297 /2025 ()
280	D-ABLAPL/36479/2025 ABLAPL/13950/2025	STATE OF ODISHA CHHABI BHOI VS	ABHISIDDHANTA SAHOO VS	// SATYABADI /327 /2025 ()
281	D-ABLAPL/36215/2025 ABLAPL/13951/2025	STATE OF ODISHA BISHAL DALUA VS	DIBYAJYOTI SAHOO VS	// MAHAKALPARA /330 /2025 ()
282	D-ABLAPL/37118/2025 ABLAPL/13952/2025	STATE OF ODISHA KANHA @ SAMEER ACHARYA VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /239 /2025 ()
283	D-ABLAPL/35251/2025 ABLAPL/13953/2025	STATE OF ODISHA ROHITA ROUT @ ROHIT ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// BANKI /405 /2025 () //

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284	D-ABLAPL/37119/2025 ABLAPL/13954/2025	DIPTIRANJAN PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHUNTUNI /258 /2025 () //
285	D-ABLAPL/35851/2025 ABLAPL/13955/2025	SUBRAT KUMAR DEBATA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	//0 J.M.F.C.,JATNI(Khordha) ICC/0000067/2025
286	D-ABLAPL/35252/2025 ABLAPL/13956/2025	DEEPAK KUMAR DAS @ DEEPAK DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA P.S.(BBSR) /326 /2025 () //
287	D-ABLAPL/35254/2025 ABLAPL/13957/2025	BIJU SWAIN @ BIJAYA KUMAR SWAIN VS STATE OF ODISHA	SADHAN MOHANTY VS	BANKI /405 /2025 () //
288	D-ABLAPL/37122/2025 ABLAPL/13958/2025	MAKARA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RUPSA /126 /2025 () //
289	D-ABLAPL/35831/2025 ABLAPL/13959/2025	SWARAJ SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /206 /2024 () //
290	D-ABLAPL/37037/2025 ABLAPL/13960/2025	MALATI MUDULI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /77 /2025 () //